

ITEM NO.7

Virtual Court 6

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 7967/2020

(Arising out of impugned final judgment and order dated 07-02-2020  
in LPA No. 68/2020 passed by the High Court Of Delhi At New Delhi)

DELHI CANTONMENT BOARD

Petitioner(s)

VERSUS

ANU VARSHA & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.57361/2020-EXEMPTION FROM FILING  
C/C OF THE IMPUGNED JUDGMENT )

Date : 14-07-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR  
HON'BLE MR. JUSTICE DINESH MAHESHWARI  
HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s) Mr. Arvind Kr. Sharma, Adv.  
Mr. Raj Kishor Choudhary, AOR

For Respondent(s) Mr. Vinay Garg, Sr. Adv.  
Mr. Nitendra Sharma, Adv.  
Ms. Shilpi Satyapriya Satyam, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List this matter next week along with  
Special Leave Petition (C) No.24912 of 2014.

Interim order dated 29.06.2020 to continue  
till the next date of hearing.

(NEETU KHAJURIA)  
COURT MASTER

(VIDYA NEGI)  
COURT MASTER

